<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 106 OF 2015

Dated: <u>18th December, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s India Power Corporation Lt	td.		 Appellant(s)
Haryana Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant (s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh Ms. Ananya Mohan	
Counsel for the Respondent(s)	:	Mr. G.Sai Kumar Mr. Manju Kaushik Ms. Soumya Sai Kumar fo Mr. Hasan Murtaza for Inte	ſ

<u>ORDER</u>

Re-List the matter on <u>30.01.2018</u> as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/kt